

Annexure - 5															
Name of Corporate debtor				Sakthi Ganesh Textiles Private Limited				Date of Commencement of Liquidation		16.06.2025		List of Stakeholders as on		25.08.2025	
List of operational creditors (Government dues)															
															Amount in Rs
Sl.No	Details of Claimant			Details of Claim Received		Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Deputy commissioner of Income tax department	Statutory Authority	-	05-07-2025	14,25,514	14,25,514	Government Due	-	-		-	-	-	-	-
2	Employee provident fund organisation	Statutory Authority	-	02-06-2025	1,31,57,393	1,27,09,781	Government Due	-	-		-	-	4,47,612	-	a) The claim of Rs. 1,31,57,393/- has been received from your department and reconciled with the books of accounts of the CD b) The claim pertains to the period from November 2019 to July 2024, but according to the books of the CD, wage entries were passed only until April 2024 because employees were employed till April 2024. c) Hence, the claim amount pertained for the period of May 2024 to June 2024 has been fully rejected. Total claim admitted is Rs. 1,27,09,781/-
3	Income tax department - TDS Ward	Statutory Authority	-	28-06-2025	10,81,880	10,81,880	Government Due	-	-		-	-	-	-	-
4	commercial taxes department	Statutory Authority	-	20-06-2025	17,24,85,336	17,24,85,336	Government Due	-	-		-	-	-	-	-
5	Deputy commissioner of customs	Statutory Authority	-	13-09-2024	11,47,706		Government Due						-		
					18,92,97,829	18,88,50,217							4,47,612		